



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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RBI/2015-16/364

DBR.No.Ret.BC.87/12.07.131A/2015-16

April 7, 2016

All Scheduled Commercial Banks

Dear Sir,

Alteration in the name of “Rabobank International (Cooperatieve Centrale Raiffeisen-Boerenleenbank B.A.)” to “Cooperatieve Centrale Raiffeisen-Boerenleenbank B.A.” in the Second Schedule to the RBI Act, 1934

We advise that the name of “**Rabobank International (Cooperatieve Centrale Raiffeisen- Boerenleenbank B.A.)**” has been changed to “**Cooperatieve Centrale Raiffeisen-Boerenleenbank B.A.**” in the Second Schedule to the Reserve Bank of India Act, 1934 vide Notification DBR.IBD.No.4293/23.03.027/2015-16 dated September 28, 2015 and published in the Gazette of India (Part III Section 4) dated December 19, 2015.

Yours faithfully

(M.K.Samantaray)
General Manager

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